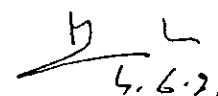


F. No 06/CESTAT/Statement/2011-CR

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 04/06/2021

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/05/2021 is circulated for information.


4.6.21
(Mukesh Gupta)
Deputy Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please.
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
4. Member (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of April, 2021				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	6365	127	294	6198
MUMBAI	13962	97	199	13860
KOLKATA	10437	64	68	10433
CHENNAI	9321	61	124	9258
BANGALORE	9095	47	21	9121
AHMEDABAD	10985	68	581	10472
ALLAHABAD	1841	8	0	1849
CHANDIGARH	5080	55	14	5121
HYDERABAD	4253	5	0	4258
TOTAL	71339	532	1301	70570

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL

Monthly statement of E-Hearing Matters for the month of April 2021

S. No.	Bench	No. of Applications Received	No. of Appeals Listed	No. of Appeals Disposed	Remarks
1	DELHI	10	825	312 (25 order reserved)	
2	MUMBAI	22	14	80	
3	KOLKATA	9	87	68	
4	CHENNAI	Nil	Nil	Nil	
5	BANGALORE	Nil	Nil	Nil	
6	AHMEDABAD	5	5	Nil	
7	ALLAHABAD	2	Nil	Nil	
8	CHANDIGARH	5	Nil	14	
9	Hyderabad	19	Nil	Nil	

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.05.2021.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD	ALLBD	CHD	HYD
2000	0	1	0	0	0	0	0	0	2
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	1	1	0	0	1
2003	0	0	0	0	2	0	0	0	7
2004	6	0	0	0	0	0	0	0	4
2005	5	3	0	0	0	1	0	0	0
2006	15	6	0	0	1	5	0	0	0
2007	3	2	0	0	2	5	1	4	5
2008	4	6	2	0	18	3	3	7	3
2009	45	69	150	0	121	42	13	14	43
2010	43	18	216	7	495	107	14	70	19
2011	23	67	578	72	530	194	20	212	65
2012	53	528	460	104	719	503	66	296	404
2013	94	754	523	679	765	989	45	441	324
2014	149	1058	622	1009	1047	984	75	544	393
2015	190	1035	592	1274	974	970	116	457	307
2016	320	1754	1016	1274	1197	1082	105	361	512
2017	538	1705	932	1205	1089	951	125	542	610
2018	1415	2403	2597	1644	1144	1319	244	971	580
2019	1607	2457	1852	1168	450	2186	315	623	380
2020	1028	1396	606	565	286	852	561	395	350
2021	660	598	287	257	280	278	146	184	249
TOTAL	6198	13860	10433	9258	9121	10472	1849	5121	4258

MONTHLY STATEMENT FOR THE MONTH OF April 2021 AS ON 01/05/2021

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES					
	EXCISE	CUSTO	S TAX	AD	TOTAL	STAY	EXCISE	CUSTOM	S TAX	AD	TOTAL	STAY	EXCISE	CUSTOM	S TAX	AD	TOTAL	STAY	EXCISE	CUSTOM	S TAX	AD	TOTAL	STAY
DELHI	1049	1778	3486	52	6365	0	35	61	27	0	123	0	0	0	1	0	1	0	3	0	0	0	3	0
MUMBAI	4082	5073	4807	0	13962	0	9	41	34	0	84	0	11	1	1	0	13	0	0	0	0	0	0	0
KOLKATA	4034	2403	4000	0	10437	399	14	33	17	0	64	5	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	2081	3309	3931	0	9321	15	8	39	14	0	61	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2228	1530	5337	0	9095	7	12	3	32	0	47	1	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	5218	2559	3208	0	10985	27	30	24	14	0	68	0	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	617	470	754	0	1841	52	2	2	4	0	8	0	0	0	0	0	0	0	0	0	0	0	0	0
CHANDIGARH	2167	963	1950	0	5080	0	11	10	34	0	55	0	0	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1142	851	2260	0	4253	5	2	1	2	0	5	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL	22618	18936	29733	52	71339	505	123	214	178	0	515	6	11	1	2	0	14	0	3	0	0	0	3	0

1 Sanctioned strength of the Members is 33 and working strength is 18 as on 01.05.2021


2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of April, 2021 for 11 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

Note :

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	13	Sh. P. Dinesha Member(Judicial)	2
2 Sh. Ashok Jindal, Member(Judicial)	Nil	14	Sh. Ajay Sharma Member(Judicial)	Nil
3 Dr. D. M. Mishra, Member (Judicial)	1	15	Ms. Rachna Gupta Member(Judicial)	1
4 Sh. Anil Choudhary, Membe (Judicial)	1	16	Mr.Sanjiv Srivastava Member (Technical)	Nil
5 Sh. S. K. Mohanty, Member (Judicial)	Nil	17	Dr. Suwendu Kumar Pati, Member(Judicial)	Nil
6 Sh. Ramesh Nair, Member (Judicial)	Nil	18	Mr. P. Anjani Kumar, Member(Technical)	5
7 Ms. Sulekha Beevi C.S., Member(Judicial)	Nil	19		
8 Shri S.S. Garg, Member (Judicial)	Nil	20		
9 Sh. P. K. Choudhary, Member (Judicial)	1			
10 Sh. Raju, Member(Technical)	Nil			
11 Sh. C.J. Mathews, Member(Technical)	Nil			
12 Sh. P. Venkata Subba Rao Member (Tech)	Nil			

TRANSFER TO OTHER BENCHES						DISPOSAL						CLOSING BALANCE					
EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY
0	0	0	0	0	0	33	2	259	0	294	0	1054	1837	3255	52	6198	0
0	0	0	0	0	0	63	9	127	0	199	0	4039	5106	4715	0	13860	0
0	0	0	0	0	0	26	0	42	0	68	2	4022	2436	3975	0	10433	402
0	0	0	0	0	0	60	8	56	0	124	0	2029	3340	3889	0	9258	15
0	0	0	0	0	0	3	6	12	0	21	2	2237	1527	5357	0	9121	6
0	0	0	0	0	0	244	5	332	0	581	0	5004	2578	2890	0	10472	27
0	0	0	0	0	0	0	0	0	0	0	0	619	472	758	0	1849	50
0	0	0	0	0	0	5	1	8	0	14	0	2173	972	1976	0	5121	0
0	0	0	0	0	0	0	0	0	0	0	0	1144	852	2262	0	4258	0
0	0	0	0	0	0	434	31	836	0	1301	4	22321	19120	29077	52	70570	507


 4.6.21
(MUKESH GUPTA)
 Deputy Registrar.